

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1547**  
ANSWERED ON 12<sup>TH</sup> FEBRUARY, 2019

SCHEMES OF MINISTRY

**1547: SHRI BIDYUT BARAN MAHATO:  
SHRI P.P. CHAUHAN:  
SHRI NARANBHAI KACHHADIYA:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the schemes launched by the Government under Food Processing Industries Ministry since the year 2014 till date along with the details of the targets set and the achievements made under each of the said schemes, year-wise;
- (b) the details of the proposals received from various States along with the proposals approved by the Union Government under the schemes sponsored by Food Processing Industries Ministry, State-wise;
- (c) the details of the funds allocated and utilized for implementation of various schemes of this Ministry during each of the last four years and the current year, scheme and State-wise;
- (d) whether the Government has set any time-limit for completing the pending schemes and if so, the details thereof;
- (e) whether the Government has any mechanism to monitor the funds allocated to the States/organisations for achieving the said purposes and if so, the details thereof; and
- (f) the action taken against the Non-Governmental Organisations (NGOs) found guilty in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a) to (c): The Ministry of Food Processing Industries (MoFPI) has been implementing four major Central Sector Schemes viz; Mega Food Parks (MFP), Integrated Cold Chain and Value Addition Infrastructure (Cold Chain), Food Safety and Quality Assurance Infrastructure (FSQAI) and Human Resources and Institutions (HRI). At present, it is implementing an umbrella scheme- Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) with a total outlay of Rs.6000 crore by bringing the above four schemes under the umbrella and adding three new scheme viz; Infrastructure for Agro-Processing Clusters (APC), Creation of Backward and Forward Linkages (BFL) and Creation/Expansion of Food Processing & Preservation Capacities (CEPPC). The implementation period of PMKSY is 2016-20. Also, a central sector scheme, Setting up/Modernisation of Abattoirs was implemented up till May,

2017. Presently, the committed liabilities against the projects approved before May, 2017 under the scheme are met. The scheme-wise details of financial and physical achievements are at **Annexure**.

The MoFPI has recently launched a new Central Sector Scheme “Operation Greens (OG)” for integrated development of Tomato, Onion and Potato (TOP) crops value chain, with an outlay of Rs.500 crore.

(d): The time limit for completion of projects under various schemes varies from 18 months to 30 months depending on the type of projects and location of projects.

(e): Utilisation certificates from the implementing agencies/promoters of projects etc. are obtained by the Ministry to monitor the progress of utilization of funds released. It appoints professional Project Management Agencies (PMA), who are selected through competitive bidding process, to assist the Ministry in execution of the projects and monitor the progress of the project works on continuous basis under the schemes like MFP, Cold Chain, APC, CEPPC, BFL. For projects under MFP scheme, the concerned State Government nominates a suitable officer to be appointed as Ministry's nominee Director in the Special Purpose Vehicle (SPV) responsible for implementation of the project in addition to a District Coordination Committee to resolve any local issues in the matter of execution of the MFP projects. There is a provision for a joint inspection by an inter-ministerial team and the concerned bank extending credit facility under the cold chain scheme to monitor the progress of the projects till completion thereof.

(f): Since 2014, no NGO has been found guilty and hence action against them does not arise.

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27	Uttar Pradesh	2	0	0	0	9	0	7	3	0	2
28	West Bengal	2	0	0	0	2	0	0	0	0	0
29	All UTs	0	0	0	0	1	0	0	0	0	0
	<b>Total</b>	<b>83</b>	<b>5</b>	<b>0</b>	<b>12</b>	<b>54</b>	<b>0</b>	<b>10</b>	<b>4</b>	<b>0</b>	<b>2</b>

State-wise and Year-wise Number of (Nos) proposals received and proposals approved under the Scheme Infrastructure for Agro-processing Clusters

Sl. No.	State	2017-18		2018-19	
		Received (Nos)	Approved (Nos)	Received (Nos)	Approved (Nos)
1.	Andhra Pradesh	0	0	1	1
2.	Arunachal Pradesh	0	0	7	0
3.	Assam	1	0	0	1
4.	Bihar	1	0	1	0
5.	Chhattisgarh	2	0	1	0
6.	Gujarat	5	0	4	2
7.	Haryana	2	0	7	4
8.	Himachal Pradesh	0	0	1	1
9.	Jammu & Kashmir	0	0	1	1
10.	Karnataka	5	0	9	3
11.	Kerala	0	0	2	1
12.	Madhya Pradesh	4	0	3	3
13.	Maharashtra	18	4	6	4
14.	Manipur	2	0	0	1
15.	Mizoram	0	0	1	0
16.	Punjab	2	0	5	1
17.	Rajasthan	2	0	5	0
18.	Tamil Nadu	5	0	2	0
19.	Telangana	3	0	2	0
20.	Uttarakhand	1	0	0	1
21.	Uttar Pradesh	5	0	3	4
22.	West Bengal	1	0	0	0
23.	All UTs	4	0	4	1
	<b>Total</b>	<b>63</b>	<b>4</b>	<b>65</b>	<b>29</b>

State-wise Number of proposals received and approved under Cold Chain Scheme since 2014

S.No.	State	6 <sup>th</sup> Phase (Against EoI dated 31.08.2016)		7 <sup>th</sup> Phase (Against EoI dated 10.03.2018)	
		Received	Approved	Received	Approved
1	Andhra Pradesh	16	8	20	16
2	Andaman & Nicobar Islands	1	1	0	0
3	Arunachal Pradesh	1	1	0	0
4	Assam	7	0	3	1
5	Bihar	6	1	2	0
6	Chhattisgarh	1	0	1	0
7	Delhi	6	0	0	0
8	Gujarat	18	13	7	4
9	Haryana	13	4	2	1
10	Himachal Pradesh	15	3	9	4
11	Jammu & Kashmir	10	3	1	1
12	Karnataka	17	6	9	6
13	Kerala	7	2	7	4
14	Madhya Pradesh	9	6	2	2
15	Maharashtra	55	29	39	18

16	Manipur	3	1	0	0
17	Mizoram	1	0	0	0
18	Nagaland	2	2	1	1
19	Odisha	6	1	1	0
20	Pan India	2	0	0	0
21	Pondicherry	1	0	0	0
22	Punjab	23	8	5	2
23	Rajasthan	9	6	1	0
24	Tamil Nadu	24	7	10	5
25	Telangana	10	4	5	3
26	Uttar Pradesh	25	14	13	7
27	Uttarakhand	12	6	7	5
28	West Bengal	8	2	7	3
	<b>Total</b>	<b>308</b>	<b>128</b>	<b>150</b>	<b>83</b>

State-wise and Year-wise Number of (Nos) proposals received and proposals approved under the Scheme Creation and Expansion of Food Processing and Preservation Capacities

Sl. No.	State	2017-18		2018-19	
		Received (Nos)	Approved (Nos)	Received (Nos)	Approved (Nos)
1.	Andhra Pradesh	7	0	1	0
2.	Assam	10	1	2	1
3.	Bihar	3	0	2	0
4.	Chhattisgarh	12	0	2	2
5.	Goa	0	0	0	0
6.	Gujarat	39	2	15	9
7.	Haryana	25	0	20	10
8.	Himachal Pradesh	9	1	7	7
9.	Jammu & Kashmir	7	0	19	11
10.	Karnataka	34	4	7	4
11.	Kerala	14	1	8	3
12.	Madhya Pradesh	35	2	6	4
13.	Maharashtra	72	4	43	15
14.	Manipur	1	1	7	0
15.	Meghalaya	1	0	1	1
16.	Mizoram	1	0	7	1
17.	Nagaland	3	3	1	1
18.	Odisha	9	1	5	1
19.	Punjab	14	3	1	1
20.	Rajasthan	36	1	6	6
21.	Tamil Nadu	31	17	5	0
22.	Telangana	12	0	2	0
23.	Tripura	1	1	0	0
24.	Uttarakhand	17	5	4	0
25.	Uttar Pradesh	50	0	4	20
26.	West Bengal	38	0	12	3
27.	All UTs	1	0	0	0
	<b>Total</b>	<b>482</b>	<b>47</b>	<b>194</b>	<b>100</b>

State-wise Number of (Nos) proposals received and proposals approved under the Scheme Creation of Backward and Forward Linkages during 2018-19.

Sr. No.	State	Number of proposals Received	Number of Proposals Approved
1.	Andhra Pradesh	6	3
2.	Assam	1	0
3.	Bihar	2	0
4.	Chhattisgarh	2	1
5.	Gujarat	19	7
6.	Haryana	1	1
7.	Himachal Pradesh	2	2
8.	Jammu & Kashmir	2	3
9.	Karnataka	14	3
10.	Kerala	5	2
11.	Madhya Pradesh	3	1
12.	Maharashtra	45	12
13.	Manipur	3	1
14.	Odisha	3	2
15.	Punjab	10	4
16.	Rajasthan	14	6
17.	Sikkim	1	0
18.	Tamil Nadu	17	9
19.	Telangana	3	1
20.	Uttarakhand	3	2
21.	Uttar Pradesh	11	7
22.	West Bengal	10	1
23.	All UTs	8	0
	<b>Total</b>	<b>185</b>	<b>68</b>

Note: Scheme started in 2017-18 and proposals received in late 2017-18 were processed and approved in 2018-19

**State-wise and year-wise Number of Food Testing Lab Projects Approved under the Scheme Food Safety and Quality Assurance Infrastructure since 2014 onwards.**

Sl. No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
		Approved (Nos)	Approved (Nos)	Approved (Nos)	Approved (Nos)	Approved (Nos)
1.	Assam		1	1	1	1
2.	Gujarat	2	1	2		1
3.	Haryana	2	2	3	2	1
4.	Himachal Pradesh					1
5.	Karnataka	1	1		1	1
6.	Madhya Pradesh	1	1			1
7.	Maharashtra	2	2	4	1	
8.	Nagaland	1				
9.	Odisha			1		
10.	Punjab		1	1	1	
11.	Tamil Nadu	1		2	2	1
12.	Telangana			1		
13.	Uttarakhand				1	1
14.	Uttar Pradesh	2	1			
15.	West Bengal			2	1	
16.	Delhi	1		1		
	<b>Total</b>	<b>13</b>	<b>10</b>	<b>18</b>	<b>10</b>	<b>8</b>

**State-wise and Year-wise Number of HACCP Projects Approved under the Scheme Food Safety and Quality Assurance Infrastructure since 2014 onwards.**

Sl. No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
1.	Chhattisgarh					1
2.	Gujarat	2				1
3.	Jammu & Kashmir	3	5	1		7
4.	Karnataka	1				
5.	Kerala		3	1		2
6.	Madhya Pradesh				1	2
7.	Maharashtra	4	5	4	9	3
8.	Odisha			1		
9.	Tamil Nadu		1			
10.	Telangana					1
11.	Uttar Pradesh		1		1	
	<b>Total</b>	<b>10</b>	<b>15</b>	<b>7</b>	<b>11</b>	<b>17</b>

**State wise Number of Abattoir Projects Approved by end of May 2017.**

Sr. No.	Name of State	No. of Projects (Completed)	No. of Projects (On-going)	Total
1.	Andhra Pradesh	1	0	1
2.	Arunachal Pradesh	0	1	1
3.	Chhattisgarh	0	1	1
4.	Goa	1	0	1
5.	Himachal Pradesh	1	0	1
6.	Haryana	0	2	2
7.	Jammu & Kashmir	0	2	2
8.	Jharkhand	1	0	1
9.	Karnataka	0	4	4
10.	Kerla	1	0	1
11.	Mizoram	0	1	1
12.	Maharashtra	0	1	1
13.	Nagaland	1	1	2
14.	Punjab	0	2	2
15.	Puducherry	0	1	1
16.	Sikkim	0	3	3
17.	Tamil Nadu	1	1	2
18.	Telangana	1	0	1
19.	Uttar Pradesh	1	0	1
20.	West Bengal	1	5	6
	<b>TOTAL</b>	<b>10</b>	<b>25</b>	<b>35</b>

Note: The scheme has since been discontinued since May 2017.